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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.852/2001

Friday, this the 31st day of August, 2001

Hon'ble Shri Shanker Raju, Member (Judl)

Shri Girish Kumar
S/O Shri Manohar Lal
R/O D-31, Gali No.4, Vinod Nagar (West)
Delhi-92.
(Working as AFO (PL) (under suspension)
under respondents.

..Applicant
(By Advocate: Shri R.N.Singh for Shri A.S. Singh)

Versus

1. Union of India
Ministry of Home Affairs
North Block
New Delhi-1
(through Secretary)

2. Aviation Research Centre
Directorate General of Security,
(Cabinet Secretariat)
Block-V (East), R.K. Puram
New Delhi-66.
(Through The Director)

..Respondents

(By Advocate: Shri M.M.Sudan)

O R D E R (ORAL)

Heard the learned counsel for both the parties.

2. The applicant in this OA has challenged an order of suspension wherein, on reply filed by the respondents, it has been transpired to the applicant that he has already been dismissed from service by an order dated 31.12.1992. In the circumstances, this OA has become infructuous.

3. Accordingly, the OA is dismissed as having become infructuous. No costs.

S. Raju

(Shanker Raju)
Member (J)

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